


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P.No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|---------|-------------|---------|-----------------------------------|
| CP No.45/17 | - | For hearing | 66 | Power Company of Karnataka Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| i) | ABHINAV . V 988 4072 66 00 | PETITIONER |  |

ORDER

Counsel for Petitioner is present. ROC-Karnataka, Bangalore also filed his report. Counsel requested time to offer comments on ROC report. Time granted till 09/01/2018.


Member (T)


Member (J)